

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 8th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 102/2019 IN Appeal No. 04/2019 WITH	Dr. Vijay Verma Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Rahul Shukla, Adv. for Appellant
2.	Appeal No. 07/2019 (I.A. No. 275/2019 & I.A. No. 276/2019)	Dr. Vijay Verma Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Rahul Shukla, Adv. for Appellant
3.	M. A. No. 105/2019 IN Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Attin Shankar Rastogi, Adv. for Applicant
4.	Original Application No. 449/2019 (Earlier O.A.No.332/2017)	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Report filed by Mr. Rahul Verma, AAG for Uttarakhand
AFTER NOTICE			
5.	Execution Application No. 18/2019 IN Original Application No. 425/2018 (I.A. No. 296/2019)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Daleep Dhyani, Adv. for UPPCB Mr. Sarvjit Pratap Singh, Adv. for CPCB
FOR HEARING			
6.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1711/2018, M.A. No. 1788/2018, I.A. No. 307/2019 & I.A. No. 320/2019) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.

7.	Original Application No.30/2013 (T _{HC}) (M.A. No. 1596/2018, M.A. No. 1599/2018, M.A. No. 1619/2018, M.A. No. 1628/2018, M.A. No. 1630/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018, M.A. No. 1680/2018, M.A. No. 1686/2018, I.A. No. 253/2019, I.A. No. 254/2019, I.A. No. 255/2019, I.A. No. 284/2019, I.A. No. 285/2019, I.A. No. 286/2019, I.A. No. 287/2019 & I.A. No. 288/2019)	Jai Singh & Ors. U.O.I. & Ors. Vs.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv. Mr. Rahul Meena, Adv. for PSIEC Mr. Gagan Kumar, Adv.
8.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.) Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Advs. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Advs . Mr. Sanjay Upadhyay, Adv. Mr. A. K. Prasad, Adv. for Central Water Commission Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Vishal Tripathi, Adv. for ADA
9.	Original Application No. 111/2018 (I.A. No. 20/2019)	Kachchh Camel Breeders Association Union of India & Ors. Vs.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Gigi C. George, Adv. for MoEF Mr. Maulik Manavati, Adv. for R-2 & 3 Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9

10.	M.A. No. 133/2018 IN Appeal No. 11/2018	Rohit Choudhary Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for Assam Mr. Parijat Sinha, Adv. for R-3 Ms. Sunita Bhardwaj, Adv. for MoEF
11.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 3 Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Rajesh K. Singh, Adv. for MoEF

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